

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 6<sup>th</sup> May, 2015.

No. LR (A) 32/92/Pt.III/-271 The Governor of Meghalaya is pleased to extend the term of appointment of the following Advocates as Panel Advocates to assist the Advocate General, the Additional Advocate Generals, the Senior Government Advocates and Government Advocate in the High Court of Meghalaya for a period of 1 (one) month with effect from 01.06.2015.

1. Shri Ravi Gurung.
2. Shri S.Sengupta.
3. Shri H.Abraham
4. Shri K.P.Bhattacharjee
5. Smti Sima Bhattacharjee
6. Shri Biplab Kumar Das
7. Shri H.Kharmih
8. Shri Noor Md.Mansuri
9. Smti N.G. Shylla
10. Shri D.K.Warjri
11. Shri B.K.Deb Roy
12. Shri A.H.Hazarika
13. Smti Yorika Shylla
14. Shri J.M.Thangkhiew
15. Shri Phyoosa Yobin
16. Shri K.Sunar
17. Shri Ricky Pyngrope.

Yours faithfully,

  
(L.M. Sangma),

Secretary to the Govt. of Meghalaya,  
Law Department.

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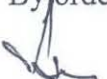
Memo No. LR (A) 32/92/Pt.III/-271-A,

Dated Shillong, the 6<sup>th</sup> May, 2015

Copy forwarded to:-

1. The Accountant General, Meghalaya etc., Shillong
2. The Registrar General, High Court of Meghalaya Shillong- 793001.
3. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong-793 001.
5. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
6. The Additional Govt. Advocate, High Court of Meghalaya, Shillong.
7. The Treasury Officer, Shillong North/South Treasury.
8. The Secretary High Court Bar Association, Shillong.
9. Law (B) Department, Shillong.
10. Advocates concerned.
11. The DEO, Law Department.
12. Guard file.

By order etc.,

  
Secretary to the Govt. of Meghalaya,  
Law Department.

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